

Money Exe. (Arb.) Case No. 47/2019

08.11.2021

D.H. is represented.

Notice issued to the J.D. has been returned with a prayer to fix another date.

Re-issue the Notice.

Fix **10.12.2021** for S/R.


Addl. District Judge,
Dibrugarh.

10/11/21 Seen petn. no. 9557/21 filed
by the Authorized Signatory of
the DH praying to dispose of
the case on withdrawal as the
JD has made payment of the
outstanding amount under
settlement. The petn. is supported
by an affidavit.

Heard the Ad. Advocate.
Prayer is allowed.
Case stands dismissed on
withdrawal.


Addl. District Judge,
Dibrugarh

Memorandum No. 1 D.D. 2021
27/11/21
15/11/21
JK